NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/14/2016

NAME OF THE PETITIONER(S)

: S.Ganesh and Another

NAME OF THE RESPONDENT(S)

: Lammertz Industrienadel GmbH and 7 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

1. T. v.P. Saiviha Course to T. v.P. Saiviha

2. C. Prasama Venka tesh Camel feo Petetran Account ORDER

Shri C Prasanna Venkatesh, counsel for petitioner present. Shri T V P Sai Vihari, proxy counsel representing counsel for R1 present and reported that the counsel could not attend due to personal inconvenience. Counsel for respondents present and filed objections in the counter by serving a copy to the other side. Time extended at request. Both the parties are directed to make their submissions regarding the report of valuer by the next date of hearing. Put up on 25.11.2016 at 10.30 A.M.

(Ch. Mohd.Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)